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ITEM NO.41

COURT NO.1

SECTION XIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS.5367-5368 OF 2005

PRINCIPAL SECY., GOVT. FIN. & PLAN. DEPT., A.P. Appellant (s)

VERSUS

A.P. PENSIONERS SAMAJ & ORS. Respondent(s)

(With appln(s) for directions, early hearing, vacating stay and office report)

Date: 12/08/2013 These Appeals were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Appellant(s) Mr. Koka Raghava Rao, Sr. Adv.
Mr. G.N. Reddy, AOR
Mr. B. Debojit, Adv.
Mr. Bala Shivudu M., Adv.

For Respondent(s) Mr. R.N. Keshwani, AOR

Mr. K.K. Venugopal, Sr. Adv.
Mr. Chava Badri Nath Babu, Adv.
Mr. V. Rayudu, Adv.
Mr. Bimal Roy Jad, AOR

UPON hearing counsel the Court made the following
O R D E R

List the matter on 4th September, 2013.

|(Chetan Kumar)
|Court Master

|(Savita Sainani)
|Court Master

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